BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati …Applicant

Versus

State of Haryana & Ors. …Respondents

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FILED THROUGH:

[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]

[CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates for Respondent No. 73- M/s Shubhram Hospital Solutions Pvt. Ltd.
8A, Sagar Apartments, 6-Tilak Marg,
New Delhi-110001.
Mob.: 9888884445
E-mail: siddharth.batra@satramdass.com
Phone: 011 4704 6111

Date: 10.05.2025
Place: New Delhi

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OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON BEHALF OF RESPONDENT NO. 73, M/S SHUBHRAM HOSPITAL SOLUTIONS PVT. LTD.

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Shubhram Hospital Solutions Pvt. Ltd., Respondent No. 73, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 73 along with other industries based on the Joint Committee Report.

2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on

erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

4.1. That the Answering Respondent submits that an inspection was conducted on 13.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 15.01.2025 was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN allege non-compliance on certain grounds, including possible freshwater dilution, pH variation, and certain logbook maintenance issues

4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect

the present compliance status of the unit. A copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1.**

4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.

4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.

4.5. That it is submitted that the answering respondent maintains proper operational records for its treatment system, including effluent input/output data and water usage logs. The answering respondent has denied the allegation of dilution and clarified in its reply to the Show Cause Notice that the observed parameters are consistent with the washing processes undertaken. The inference of non-compliance drawn in the Joint Committee Report is not based on conclusive findings and fails to consider the actual configuration and safeguards in place at the unit.

4.6. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.

4.7. That to further validate compliance, the answering respondent has undertaken third-party independent testing to verify that its PETP meets all prescribed norms. The answering respondent has also engaged environmental consultants to enhance internal compliance mechanisms and ensure adherence to all environmental standards.

4.8. That the answering respondent holds a valid Consent to Operate (CTO) issued by HSPCB, which remains in force until 30.09.2025, demonstrating that the facility was found compliant at the time of renewal. The answering respondent has obtained and renewed a valid No Objection Certificate (NOC) from the Haryana Water Resource Authority (HWRA) for groundwater extraction, which is valid until 14.02.2025. The respondent has also been granted authorization for the generation, collection, storage, and transportation of hazardous waste under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.

4.9. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would

negatively impact the livelihoods of numerous employees and their families.

4.10. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.

4.11. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.

4.12. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to

cooperate with the authorities and implement any further recommendations, if necessary.

4.13. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.

5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:

[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]

[CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates for Respondent No. 73- M/s Shubhram Hospital Solutions Pvt. Ltd.
8A, Sagar Apartments, 6-Tilak Marg,
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Mob.: 9888884445
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IN THE MATTER OF:

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...Applicant

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...Respondents

AFFIDAVIT

I, Sunil Kumar S/o Permanand, aged about 39 years R/o Village Asswarpur, P.O. Rai, Distt Sonipat, Haryana-131029, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 73, M/s Shubhram Hospital Solutions Pvt. Ltd., having its office at Plot No. 485-486, Barhi Industrial Area, Ganaur, Haryana-131101 in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.

NOATRY Sachin Ganaur Reg. No. 16741 Validity 30/01/2030 भारत सरकार GOVT. OF INDIA

2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

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3. I say that the documents / annexure produced along with the reply are true copies of its originals.

For Shubhram Hospital Solutions Pvt. Ltd.

Authorised Signatory

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Sonipat on this 24th day of February, 2025.

For Shubhram Hospital Solutions Pvt. Ltd.

Authorised Signatory

DEPONENT

NOATRY
Sachin
Ganaur
Reg. No. 16741
Validity 30/01/2030
GOVT. OF INDIA

ATTESTED
NOTARY
Ganaur Distt. Sonepat

SHUBHRAM

04.02.2025

To

The Regional Officer
Haryana State Pollution Control Board (HSPCB)
Sector-15, Sonipat, Haryana

SUBJECT: **REPLY TO SHOW CAUSE NOTICE NO. HSPCB/SR/2025/2647 DATED 02.01.2025**

RE: **HSPCB LETTER NO. HSPCB/SR/2025/2647 DATED 02-01-2025**

Respected Sir,

1. This is in reference to the Show Cause Notice (SCN) issued under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981. The Notice alleges non-compliance concerning freshwater consumption, water balance anomalies, and discrepancies in effluent discharge.

   At the outset, we wish to affirm our commitment to full environmental compliance and adherence to all applicable laws and regulations. We hereby submit our detailed response for your kind consideration.

Shubhram Hospital Solutions Pvt. Ltd. (India)
Corporate Office Address: 426, 4th Floor, Tower-A, Emaar Digital Greens, Sector-61, Golf Course Extension Road, Gurgaon, Haryana 122011
Plant Address: 485-486, HSIIDC Industrial Area, Barhi Textile Park, Phase II, Sonipat (Haryana) India-131101
Registered Office Address is: G-21 & G-22, Plot No. 3, Ground Floor, Community Center, Aggarwal Plaza, Prashant Vihar, Sec-14 Rohini, New Delhi- 110085.
CIN: U93000DL2014PTC268098

Telephone: +91-130-2345678
E-mail: info@shubhram.com
Web: www.shubhram.com

2. BACKGROUND OF THE COMPANY

M/s Shubhram Hospital Pvt. Ltd. is a reputed and responsible industrial unit engaged in Washing operations. We have always adhered to

sustainable practices and maintained **robust environmental management systems** in compliance with the norms prescribed by the HSPCB.

Our facility is equipped with a well-maintained Effluent Treatment Plant (ETP) and an evaporator for wastewater treatment. We operate with state-of-the-art water conservation measures, ensuring that freshwater consumption remains within prescribed limits.

3. RESPONSE TO SPECIFIC ALLEGATIONS

3.1. Freshwater Consumption Lower than Standards

Observation in SCN: Freshwater consumption is much lower than the standard (60-70 KL/MT) for specific quality, suggesting improper logbook maintenance.

Response:

As part of our sustainability initiatives, we have replaced 12 existing washing machines (operating at a 1:20 liquor ratio) with high-efficiency washing machines (operating at a 1:5 liquor ratio). Additionally, since all linen clothes are not subjected to conventional washing but instead undergo spray washing, tumbling, and drying, our approximate water consumption is significantly reduced to 5 KL/MT per KL. This transition has contributed to a substantial reduction in overall water consumption. The copy of the logbook and machine records are enclosed as **Annexure- 1**.

To further strengthen our compliance, we will implement a more rigorous monitoring mechanism to accurately record water

consumption and production data. Additionally, we will conduct training sessions for our team to enhance data monitoring efficiency.

The effluent analysis report provided by your team indicates certain deviations from the permissible limits. Since we exclusively use hydrogen peroxide and bleach for washing, along with tumble drying, which generates minimal COD, we take this observation seriously. Accordingly, we have initiated corrective actions, including:

i. Strengthening the monitoring and testing of effluent discharge parameters through NABL-accredited laboratories. The copy of the test reports are annexed hereto as **Annexure-2.**

ii. Organizing training programs for our operational staff to ensure strict compliance with ETP operating protocols. The photo of the trainings are annexed hereto a **Annexure-3**.

Furthermore, we have proactively installed an advanced Biological Effluent Treatment Plant in place of a PETP. Given that our operations involve only washing clothes, without the use of dyes, heavy stains, or color-intensive processes, our BOD/COD levels remain well within acceptable limits.

3.2. Water Balance Anomaly

Observation in SCN: The water balance is abnormal, with discrepancies in process water losses. The data indicates a 22.3% loss in process water.

Response:

- The water balance variations can be attributed to several operational factors, such as process water retention, evaporation losses, and water used in auxiliary functions like cooling.
- We have reviewed our water balance calculations, and the discrepancies noted in the SCN do not represent wasteful losses but operational realities in a washing unit.

3.3. Discrepancy in PETP Outlet vs. Inlet

Observation in SCN: The PETP outlet (248.88 KLD) is higher than the PETP inlet (222.52 KLD), indicating discrepancies in the effluent treatment process.

Response:

- The observed difference is primarily due to the RO reject water, which is included in the outlet figures.
- Our effluent treatment system accounts for all water inputs and outputs, with adjustments made for RO reject water, which is part of the standard process.
- The calibration of the water flow meter is synchronized with data monitoring. Additionally, training is being provided to the operations team to establish a robust monitoring mechanism for accurate water balance assessment.

The copy of the flow chart and ETP data is annexed hereto as **Annexure-4** and **Annexure-5.**

4. **TIMING OF THE NOTICE AND CURRENT COMPLIANCE STATUS**

The inspection in question took place in July/August 2024, whereas the present notice was received only in January 2025. While we fully acknowledge the regulatory authority's right to issue such notices, it is essential to consider that compliance status evolves over time. Assuming but not admitting that there were any concerns at the time of inspection, our unit has since taken proactive steps to rectify any potential issues. Consequently, the findings of the inspection may no longer be reflective of the current operational reality.

Furthermore, our unit undergoes annual inspections by the Central Pollution Control Board (CPCB), in which we have consistently been found compliant with all environmental norms. These inspections reaffirm that our ETP functions efficiently, effluent discharge remains within permissible limits, and no dilution of effluent with freshwater occurs. The past records of these inspections further validate our adherence to pollution control measures and negate the allegations raised in the show cause notice.

Our CTO and the copy of the latest CTO is annexed hereto as **Annexure-6.**

5. **FINANCIAL IMPACT ON LIVELIHOODS OF WORKERS**

The closure of our unit would not only impact our company but also have far-reaching consequences on the livelihoods of numerous employees who depend on it. Our workforce comprises individuals from diverse socio-

economic backgrounds, many of whom are the sole breadwinners for their families. A closure would lead to job losses, financial distress, and disruption of livelihoods for these workers, affecting their ability to provide for their families and sustain their daily lives. Additionally, local suppliers, vendors, and small businesses that rely on our operations would also face economic hardship. We humbly request that such wider social and economic implications be considered while evaluating the SCN.

Without prejudice to the submissions made above, we wish to humbly submit that we have internally conducted our own investigation into the matter. As per the recommendation stated in the Show Cause Notice, the necessary corrective measures, if any, have now been implemented. Therefore, there exists no reason for the closure of our industry or the imposition of any environmental compensation.

In light of the above, we request the following:

a. Withdrawal of the SCN as the allegations are based on erroneous assumptions and lack of procedural compliance.

b. Consideration of our compliance measures, including water conservation and cleaner technology adoption.

c. Provision of a re-inspection opportunity with independent third-party validation to ensure fairness.

We reiterate our commitment to environmental compliance and look forward to a fair and just resolution of the matter.

Thanking you.

For Shubhram Hospital Solutions Pvt. Ltd.

Authorised Signatory

Annexure – I

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2030

RECYCLING WATER

June-2024

	Recycling Water RO			Boiler Water			Process Water		
Date	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total
01-06-24	348911	344066	155	54737	54769	32	62899	62948	49
02-06-24	344066	349238	172	54769	54804	35	62948	62992	44
03-06-24	349238	349400	162	54804	54837	33	62992	63048	56
04-06-24	349400	349547	147	54837	54867	30	63048	63098	50
05-06-24	349547	349701	154	54867	54901	34	63098	63143	45
06-06-24	349701	349863	162	54901	54935	34	63143	63186	43
07-06-24	349863	350035	172	54935	54967	32	63186	63244	58
08-06-24	350035	350207	172	54967	55003	36	63244	63299	55
09-06-24	350207	350377	170	55003	55037	34	63299	63353	54
10-06-24	350377	350524	147	55037	55064	32	63353	63397	44
11-06-24	350524	350677	153	55064	55099	30	63397	63445	48
12-06-24	350677	350851	174	55099	55139	40	63445	63494	49
13-06-24	350851	351019	168	55139	55172	33	63494	63552	58
14-06-24	351019	351110	91	55172	55206	34	63552	63562	10
15-06-24	351110	351296	186	55206	55246	40	63562	63620	58
16-06-24	351296	351448	152	55246	55272	26	63620	63671	51
17-06-24	351448	351599	151	55272	55299	27	63671	63723	52
18-06-24	351599	351763	164	55299	55328	29	63723	63780	57
19-06-24	351763	351914	151	55328	55363	35	63780	63827	47
20-06-24	351914	352093	179	55363	55395	32	63827	63882	55
21-06-24	352093	352236	143	55395	55429	34	63882	63920	38
22-06-24	352236	352384	148	55429	55460	31	63920	63967	47
23-06-24	352384	352541	157	55460	55494	34	63967	64011	44
24-06-2024	352541	352711	170	55494	55525	31	64011	64069	58
25-06-24	352711	352843	132	55525	55559	34	64069	64105	36
26-06-24	352843	352997	154	55559	55593	34	64105	64151	46
27-06-24	352997	353114	117	55593	55620	27	64151	64173	22
28-06-24	353114	353211	97	55620	55652	32	64173	64191	18
29-06-24	353211	353336	125	55652	55696	44	64191	64222	31
30-06-24	353336	353546	210	55696	55738	42	64222	64274	52

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2031 Old

June-2024

Date	ETP Inlet			ETP Outlet			Borwell Water			HSIIDC Water			Main Line Water		
	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total
01-06-24	73693	73951	258	65647	65783	136	71496	71579	83	2128	2194	66	459736	459990	254
02-06-24	73951	74210	259	65783	65958	175	71579	71664	85	2194	2275	81	459990	460195	205
03-06-24	74210	74420	210	65958	66137	179	71664	71743	79	2275	2366	91	460195	460391	196
04-06-24	74420	74684	264	66137	66295	158	71743	71823	80	2366	2444	78	460391	460584	193
05-06-24	74684	74901	217	66295	66385	90	71823	71891	68	2444	2547	103	460584	460783	199
06-06-24	74901	75130	229	66385	66481	96	71891	71973	82	2547	2629	82	460783	461017	234
07-06-24	75130	75346	216	66481	66572	91	71973	72041	68	2629	2734	105	461017	461215	198
08-06-24	75346	75530	184	66572	66668	96	72041	72120	79	2734	2827	93	461215	461452	237
09-06-24	75530	75806	276	66668	66763	95	72120	72203	83	2827	2938	111	461452	461684	232
10-06-24	75806	76031	225	66763	66886	123	72203	72284	81	2938	3024	86	461684	461916	232
11-06-24	76031	76312	281	66886	66981	95	72284	72364	80	3024	3124	100	461916	462150	234
12-06-24	76312	76601	289	66981	67081	100	72364	72454	90	3124	3231	107	462150	462385	235
13-06-24	76601	76907	306	67081	67195	114	72454	72530	76	3231	3343	112	462385	462611	226
14-06-24	76907	77149	242	67195	67295	100	72530	72609	79	3343	3434	91	462611	462826	215
15-06-24	77149	77411	262	67295	67408	113	72609	72675	66	3434	3514	80	462826	463009	183
16-06-24	77411	77675	264	67408	67508	100	72675	72751	76	3514	3598	84	463009	463186	177
17-06-24	77675	77930	255	67508	67620	112	72751	72830	79	3598	3707	109	463186	463435	249
18-06-24	77930	78184	254	67620	67717	97	72830	72897	67	3707	3814	107	463435	463701	266
19-06-24	78184	78474	290	67717	67817	100	72897	72994	97	3814	3934	120	463701	463955	254
20-06-24	78474	78735	261	67817	67917	100	72994	73072	78	3934	4044	110	463955	464161	206
21-06-24	78735	78981	246	67917	68020	103	73072	73156	84	4044	4154	110	464161	464400	239
22-06-24	78981	79208	227	68020	68115	95	73156	73236	80	4154	4282	128	464400	464622	222
23-06-24	79208	79428	220	68115	68223	108	73236	73327	91	4282	4300	18	464622	464873	251
24-06-24	79428	79677	249	68223	68315	92	73327	73369	42	4300	4386	86	464873	465068	195
25-06-24	79677	79885	208	68315	68413	98	73369	73456	87	4386	4488	102	465068	465294	226
26-06-24	79885	80162	277	68413	68538	125	73456	73525	69	4488	4600	112	465294	465621	327
27-06-24	80162	80162	000	68538	68621	83	73525	73611	86	4600	4696	96	465621	465731	110
28-06-24	80162	80396	234	68621	68741	120	73611	73684	73	4696	4815	119	465731	465958	227
29-06-24	80396	80615	219	68741	68853	112	73684	73770	86	4815	4815	Stopped	465958	466163	205
30-06-24	80615	80818	203	68853	68947	94	73770	73851	81	4815	4856	41	466163	466366	203

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2032

July - 2024

RECYCLING WATER

Date	Recycling Water RO			Boiler Water			Process Water		
	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total
01-07-24	353546	353666	120	55738	55763	25	64274	64299	25
02-07-24	353666	353789	123	55763	55792	29	64299	64331	32
03-07-24	353789	353889	100	55792	55820	28	64331	64352	21
04-07-24	353889	354035	146	55820	55850	30	64352	64397	45
05-07-24	354035	354165	130	55850	55896	46	64397	64422	25
06-07-24	354165	354327	162	55896	55929	33	64422	64463	41
07-07-24	354327	354511	184	55929	55973	44	64463	64513	50
08-07-24	354511	354652	141	55973	56009	36	64513	64543	30
09-07-24	354652	354783	131	56009	56049	40	64543	64574	31
10-07-24	354783	354918	135	56049	56082	33	64574	64617	43
11-07-24	354918	355038	120	56082	56113	31	64617	64636	19
12-07-24	355038	355143	105	56113	56145	32	64636	64654	18
13-07-24	355143	355285	142	56145	56181	36	64654	64687	33
14-07-24	355285	355454	169	56181	56221	40	64687	64728	41
15-07-24	355454	355620	166	56221	56254	33	64728	64763	35
16-07-24	355620	355771	151	56254	56289	35	64763	64787	24
17-07-24	355771	355910	139	56289	56321	32	64787	64817	30
18-07-24	355910	356063	154	56321	56363	42	64817	64845	28
19-07-24	356063	356231	168	56363	56391	28	64845	64887	42
20-07-24	356231	356351	120	56391	56424	33	64887	64902	15
21-07-24	356351	356513	162	56424	56452	28	64902	64939	37
22-07-24	356513	356649	136	56452	56487	35	64939	64962	23
23-07-24	356649	356832	183	56487	56522	35	64962	65002	40
24-07-24	356832	357024	192	56522	56567	45	65002	65037	35
25-07-24	357024	357183	159	56567	56608	41	65037	65066	29
26-07-24	357183	357317	134	56608	56651	43	65066	65077	11
27-07-24	357317	357518	201	56651	56684	33	65077	65128	51
28-07-24	357518	357638	120	56684	56717	33	65128	65155	27
29-07-24	357638	357760	122	56717	56751	34	65155	65164	01
30-07-24	357760	357875	115	56751	56786	35	65164	65177	13
31-07-24	357875	358027	152	56786	56817	31	65177	65216	39
						61			

4487

1109

July - 2024

	ETP Inlet			ETP Outlet			Borwell Water			HSIIDC Water			MainLine Water		
	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total
01-07-24	80818	81055	237	68947	69071	124	73851	73917	66	4856	4975	119	466366	466587	223
02-07-24	81055	81317	262	69071	69179	108	73917	73999	82	4975	5074	99	466587	466838	244
03-07-24	81317	81582	265	69179	69254	75	73999	74085	86	5074	5188	114	466838	467032	194
04-07-24	81582	81793	211	69254	69353	99	74085	74186	101	5188	5314	126	467032	467275	243
05-07-24	81793	82006	213	69353	69424	76	74186	74285	99	5314	5389	75	467275	467541	316
06-07-24	82006	82221	215	69429	69511	82	74285	74393	108	5389	5494	105	467541	467954	363
07-07-24	82221	82461	240	69511	69601	90	74393	74480	87	5494	5595	101	467954	468246	292
08-07-24	82461	82673	212	69601	69712	111	74480	74537	57	5595	5651	56	468246	468463	217
09-07-24	82673	82910	237	69712	69810	98	74537	74628	91	5651	5754	103	468463	468683	220
10-07-24	82910	83151	241	69810	69844	34	74628	74771	143	5754	5876	122	468683	468971	288
11-07-24	83151	83280	129	69844	69946	102	74771	74887	116	5876	5992	116	468971	469319	348
12-07-24	83280	83521	241	69946	70064	118	74887	74949	62	5992	6081	89	469319	469564	245
13-07-24	83521	83756	235	70064	70166	102	74949	75039	90	6081	6172	91	469564	469809	245
14-07-24	83756	83977	221	70166	70273	107	75039	75121	82	6172	6276	104	469809	470050	241
15-07-24	83977	84113	136	70273	70359	86	75121	75211	90	6276	6374	98	470050	470307	257
16-07-24	84113	84347	234	70359	70456	97	75211	75298	87	6374	6496	122	470307	470596	291
17-07-24	84347	84654	307	70456	70521	65	75298	75382	84	6496	6649	153	470596	470873	277
18-07-24	84654	84834	180	70521	70577	56	75382	75501	119	6649	6760	111	470873	471151	278
19-07-24	84834	85113	279	70577	70657	80	75501	75620	119	6760	6850	90	471151	471463	312
20	85113	85293	180	~~70657~~	~~70875~~	—	75620	75704	84	6850	6850	—	471463	471658	195
21	85243	85530	287	70875	70994	119	75704	75776	72	6850	6945	95	471658	471844	186
22	85550	85783	233	70994	71086	92	75776	75864	88	6945	7059	114	471844	472109	265
23	85783	85943	160	71086	71179	93	75864	75945	81	7059	7142	83	472109	472337	228
24	85943	86180	237	71179	71284	105	75945	76083	138	7142	7194	52	472337	472642	310
25	86180	86406	226	71284	71399	115	76083	76214	131	7194	7318	124	472642	472853	206
26	86406	86628	222	71399	71562	163	76214	76360	146	7318	7432	114	472853	473044	241
27	86628	86900	272	71562	71698	136	76360	76491	131	7432	7516	78	473044	473342	298
28	86900	87084	184	71698	71821	123	76491	76577	86	7516	7610	100	473342	473510	168
29	87084	87247	163	71821	71983	162	76577	76663	86	7610	7647	37	473510	473692	182
30	87247	87418	171	71983	72107	124	76663	76748	85	7647	7731	84	473692	473879	187
31	87413	87663	245	72107	72217	110	76748	76833	85	7731	7821	90	473879	474091	212
															—

19

2034

Aug – 2024

RECYCLING WATER

Date	Recycling Water RO			Boiler Water			Process Water		
	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total
1-8-24	358027	358176	149	56817	56851	34	65216	65238	22
2-8-24	358176	358307	131	56851	56885	34	65238	65261	23
3-8-24	358307	358626	319	56885	56910	25	65261	65283	22
4-8-24	358626	358553	73	56910	56938	28	65283	65314	31
5-8-24	358553	358639	86	56938	56965	27	65314	65321	7
6-8-24	358639	358723	84	56965	56995	30	65321	65327	6
7-8-24	358723	358824	101	56995	57023	28	65327	65353	26
8-8-24	358824	358909	85	57023	57047	24	65353	65353	—
9-8-24	358909	358985	76	57047	57075	28	65353	65353	—
10-8-24	358985	359103	118	57075	57106	31	65353	65375	22
11-8-24	359103	359237	134	57106	57155	49	65375	65394	19
12-8-24	359237	359312	75	57155	57180	25	65394	65412	18
13-8-24	35-9237	359415	103	57180	57209	29	65412	65437	25
14-08-24	359415	359444	79	57209	57235	26	65437	65437	—
15-08-24	359444	359531	87	57235	57261	26	65437	65437	—
16-08-24	359531	359620	89	57261	57284	23	65437	65445	—
17-8-24	359620	359690	70	57284	57307	23	65445	65450	5
18-8-24	359620	359822	202	57307	57343	36	65450	65469	19
~~19-8-24~~	~~359822~~	~~359993~~	~~171~~	~~57343~~	~~57371~~	~~28~~			—
19-8-24	359822	359888	66	57343	57371	28	65469	65469	—
20-8-24	359888	359993	105	57371	57404	33	65469	65482	13
21-8-24	359993	360072	79	57404	57440	36	65482	65482	—
22-8-24	360072	360182	110	57440	57477	37	65482	65502	20
23-8-24	360182	360306	124	57477	57512	35	65502	65502	—
24-8-24	360306	360403	97	57512	57545	33	65502	65511	9
25-8-24	360403	360533	130	57545	57578	33	65511	65535	24
26-8-24	360533	360664	131	57578	57604	26	65535	65541	6
27-8-24	360664	360764	100	57604	57631	27	65541	65556	15
28-8-24	360764	360851	87	57631	57665	34	65556	65561	5
29-8-24	360851	360906	55	57665	57695	30	65561	65561	—
30-8-24	360906	361004	98	57695	57724	29	65561	65567	6
31-8-24	361004	361084	80	57724	57751	27	65567	65576	9

3273

934

732

Aug - 2024

Date	ETP Inlet			ETP Outlet			Borwell Water			HSIIDC Water			Maintine Water		
	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total
1-8-24	87663	87907	244	72107	72217	110	76833	76914	81	7821	7907	86	474491	476304	213
2-8-24	87907	88135	231	72217	72320	103	76914	76983	69	7907	7963	56	476304	476523	219
3-8-24	88135	88319	184	72320	72410	90	76983	77059	76	7963	8122	159	476523	476715	192
4-8-24	88319	88505	186	72410	72482	72	77059	77115	56	8122	8199	77	476718	476924	206
5-8-24	88505	88593	88	72482	72563	81	77115	77194	79	8199	8238	39	476924	477118	194
6-8-24	88593	88594	81	72563	72668	105	77194	77256	62	8238	8329	91	477118	477380	262
7-8-24	88594	88719	125	72668	72799	131	77256	77321	65	8329	8422	93	477380	477550	170
8-8-24	88719	89058	339	72799	72936	137	77321	77408	87	8422	8488	66	477550	477745	195
9-8-24	89058	89243	185	72936	73052	116	77408	77475	67	8488	8557	69	477745	477920	175
10-8-24	89243	89505	262	73052	73197	145	77475	77556	81	8557	8636	79	477920	478108	188
11-8-24	89505	89655	150	73197	73318	121	77556	77640	84	8636	8722	86	478108	478294	186
12-8-24	89655	89937	282	73318	73414	96	77640	77697	57	8722	8810	88	478294	478486	192
13-8-24	89937	90217	280	73414	73540	126	77697	77765	68	8810	8887	77	478486	478689	203
14-8-24	90217	90566	349	73540	73621	81	77765	77860	95	8887	8991	104	478689	478833	144
15-8-24	90566	90806	240	73621	73708	87	77860	77919	59	8991	9081	90	478833	478977	144
16-8-24	90806	91033	227	73708	73794	86	77919	77983	64	9081	9182	101	478977	479137	160
17-8-24	91033	91288	255	73794	73875	81	77983	78068	85	9182	9258	76	479137	479053	182
18-8-24	91288	91435	147	73875	73951	76	78068	78143	75	9258	9349	91	479053	479248	195
19-8-24	91435	91626	191	73951	74074	123	78143	78189	46	9349	9428	79	479248	479428	180
20-8-24	91626	91850	224	74074	74190	116	78189	78256	67	9428	9448	20	479428	479610	182
21-8-24	91850	92102	252	74190	74318	120	78256	78340	84	9448	9546	98	479610	479885	275
22-8-24	92102	92409	307	74318	74449	131	78340	78418	78	9546	9680	134	479885	480053	168
23-8-24	92409	92662	253	74449	74612	163	78418	78521	103	9680	9836	156	480053	480376	323
24-8-24	92662	92908	246	74612	74728	116	78512	78593	81	9836	9946	110	480376	480578	202
25-8-24	92908	93237	329	74728	74819	91	78593	78667	74	9946	9995	49	480578	480767	189
26-8-24	93237	93427	190	74819	74934	115	78667	78756	89	9995	10163	168	480767	481100	333
27-8-24	93427	93633	206	74934	75041	107	78756	78823	67	10163	10225	62	481100	481318	218
28-8-24	93633	93897	264	75041	75171	130	78823	78917	94	10225	10341	116	481318	481536	218
29-8-24	93897	94159	262	75171	75238	67	78917	78993	76	10341	10440	99	481536	481740	204
30-8-24	94159	94403	244	75238	75312	74	78993	79061	68	10440	10520	80	481740	481941	201
31-8-24	94403	94595	192	75312	75386	74	79061	79148	87	10520	10615	95	481941	482145	204

Oct 2024

Date	ETP Inlet			ETP Outlet			Borwell Water			HSIIDC Water			MainLine Water		
	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total
01-10-24	100456	100767	311	78404	79014	110	81564	81639	75	12397	12491	94	483520	483730	210
02-10-24	100767	101070	303	79014	79104	95	81639	81712	73	12441	12576	85	483730	483935	205
03-10-24	101070	101370	300	79104	79206	97	81712	81799	87	12576	12650	74	483935	484145	210
04-10-24	101370	101665	295	79206	79416	120	81799	81884	85	12650	12708	58	484145	484365	220
05-10-24	101665	101975	310	79416	79532	116	81884	81957	73	12708	12812	104	484365	484586	221
06-10-24	101975	102290	315	79532	79651	119	81957	82046	80	12812	12812	—	484586	484809	223
07-10-24	102290	102591	301	79651	79763	122	82046	82112	89	12812	12912	100	484809	485024	215
08-10-24	102591	102900	309	79763	79862	99	82112	82180	66	12912	13027	115	485024	485224	200
09-10-24	102900	103212	312	79862	79966	104	82180	82253	68	13027	13062	35	485224	485426	202
10-10-24	103212	103509	297	79966	80087	116	82253	82313	73	13062	13084	22	485426	485631	205
11-10-24	103509	103829	320	80082	80201	119	82313	82399	60	13084	13185	101	485631	485834	203
12-10-24	103829	104130	301	80201	80298	97	82399	82469	86	13185	13212	27	485831	486041	207
13-10-24	104130	104444	314	80298	80407	109	82469	82524	70	13212	13212	—	486041	486245	204
14-10-24	104444	104763	319	80407	80528	121	82524	82594	51	13212	13307	95	486245	486445	200
15-10-24	104763	105088	325	80528	80616	88	82594	82663	70	13307	13382	75	486445	486650	205
16-10-24	105088	105400	312	80616	80712	96	82663	82736	69	13382	13432	50	486650	486859	209
17-10-24	105400	105715	315	80712	80813	101	82736	82806	73	13432	13432	—	486859	487071	212
18-10-24	105715	106022	307	80813	80813	110	82806	82871	70	13432	13521	89	487071	487281	210
19-10-24	106022	106336	314	80813	80932	119	82871	82936	65	13521	13615	94	487281	487490	209
20-10-24	106336	106644	308	80932	81057	125	82936	82999	63	13615	13719	104	487490	487701	211
21-10-24	106644	106959	315	81057	81148	91	82999	83062	63	13719	13807	88	487701	487911	210
22-10-24	106959	107272	313	81148	81270	122	83062	83124	62	13807	13908	101	487911	488121	210
23-10-24	107272	107582	310	81270	81396	126	83124	83190	66	13908	14013	105	488121	488330	209
24-10-24	107582	107898	316	81396	81513	117	83190	83273	83	14013	14107	94	488330	488541	211
25-10-24	107898	108208	310	81513	81635	122	83273	83325	52	14107	14200	93	488541	488758	217
26-10-24	108208	108519	311	81635	81746	111	83325	83400	75	14200	14288	88	488758	488977	219
27-10-24	108519	108835	316	81746	81848	102	83400	83479	79	14288	14402	114	488977	489192	220
28-10-24	108835	109145	310	81848	81953	105	83479	83534	55	14402	14479	77	489192	489408	211
29-10-24	109145	109464	319	81953	82074	121	83534	83587	53	14479	14567	88	489408	489628	220
30-10-24	109464	109777	313	82074	82197	123	83587	83664	77	14567	14608	41	489628	489853	225
31-10-24	109777	110147	370	82197	82297	100	83664	83729	65	14608	14673	65	489853	490074	221
			9691			3393			2161			2976			6554

OCT 4582
2024

RECYCLING WATER

	Recycling Water RO			Boiler Water			Process Water		
Date	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	T
01-10-24	~~363540~~ 363625	363780	155	58680	58713	~~33~~			
02-10-24	363780	363955	171	58713	58740	27			
03-10-24	363955	364155	200	58740	58766	26			
04-10-24	364155	364340	185	58766	58793	27			
05-10-24	364340	364532	192	58793	58823	30			
06-10-24	364532	364747	215	58823	58852	29			
07-10-24	364747	364942	195	58852	58883	31			
08-10-24	364942	365124	182	58883	58913	30			
09-10-24	365124	365310	186	58913	58947	34			
10-10-24	365310	365482	172	58947	58973	26			
11-10-24	365482	365671	189	58973	59006	33			
12-10-24	365671	365865	194	59006	59031	25			
13-10-24	365865	366075	210	59031	59060	29			
14-10-24	366075	366290	215	59060	59094	34			
15-10-24	366290	366510	220	59094	59122	28			
16-10-24	366510	366722	212	59122	59149	27			
17-10-24	366722	366933	211	59149	59184	35			
18-10-24	366933	367150	217	59184	59217	33			
19-10-24	367150	367370	220	59217	59245	~~28~~			
20-10-24	367370	367589	219	59245	59274	29			
21-10-24	367589	367814	225	59274	59302	28			
22-10-24	367814	368041	227	59302	59342	40			
23-10-24	368041	368270	229	59342	59366	24			
24-10-24	368270	368500	230	59366	59395	29			
25-10-24	368500	368732	232	59395	59431	36			
26-10-24	368732	368967	235	59431	59463	32			
27-10-24	368967	369204	237	59463	59490	27			
28-10-24	369204	369439	235	59490	59519	29			
29-10-24	369439	369676	237	59519	59556	37			
30-10-24	369676	369915	239	59556	59601	45			
31-10-24	369915	370142	227	59601					
			7517			917			

NOV-24

	ETP Inlet			ETP Outlet			Borwell Water			HSIIDC Water			MainLine Water		
Date	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total
1-11-24	111080	111421	341	82297	82398	101	83729	83777	48	14673	14733	60	490074	490295	221
2-11-24	111421	111756	335	82398	82494	96	83777	83842	65	14733	14797	64	490295	490517	222
3-11-24	111756	112085	329	82494	82609	115	83842	83903	61	14797	14867	70	490517	490736	219
4-11-24	112085	112424	339	82609	82729	120	83903	83955	52	14868	14925	58	490736	490953	217
5-11-24	112424	112769	345	82729	82847	118	83955	84016	61	14925	14987	62	490953	491173	220
6-11-24	112769	113095	326	82847	82963	116	84016	84087	71	14987	15058	71	491173	491396	223
7-11-24	113095	113449	354	82963	83082	119	84087	84139	52	15058	15107	49	491396	491621	225
8-11-24	113449	113770	321	83082	83203	121	84139	84220	81	15107	15159	52	491621	491840	219
9-11-24	113770	114109	339	83203	83328	125	84220	84305	85	15159	15225	66	491840	492061	221
10-11-24	114109	114431	322	83328	83447	119	84305	84392	87	15225	15289	64	492061	492284	223
11-11-24	114431	114757	326	83447	83569	122	84392	84476	78	15289	15360	71	492284	492506	222
12-11-24	114757	115099	342	83569	83695	126	84476	84552	82	15360	15419	59	492506	492721	215
13-11-24	115099	115444	345	83695	83812	117	84552	84633	81	15419	15482	63	492721	492942	221
14-11-24	115444	115791	347	83812	83923	111	84633	84669	36	15482	15546	64	492942	493162	220
15-11-24	115791	116090	299	83923	84032	109	84669	84729	60	15546	15604	58	493162	493381	219
16-11-24	116090	116445	355	84032	84156	124	84729	84793	64	15604	15653	49	493381	493598	217
17-11-24	116445	116765	320	84156	84284	128	84793	84868	75	15653	15729	76	493598	493813	215
18-11-24	116765	117094	329	84284	84379	95	84868	84936	68	15729	15783	54	493813	494035	222
19-11-24	117094	117431	337	84379	84478	99	84936	85010	74	15783	15843	60	494035	494256	221
20-11-24	117431	117773	342	84478	84582	104	85010	85078	68	15843	15906	63	494256	494481	225
21-11-24	117773	118125	352	84582	84701	119	85078	85123	45	15906	15972	66	494481	494701	220
22-11-24	118125	118465	340	84701	84796	97	85123	85158	35	15972	16031	59	494701	494920	219
23-11-24	118465	118807	342	84796	84902	106	85158	85216	58	16031	16101	70	494920	495142	222
24-11-24	118807	119136	329	84902	84991	89	85216	85301	85	16101	16155	54	495142	495359	217
25-11-24	119136	119483	347	84991	85098	107	85301	85356	55	16155	16207	52	495359	495579	220
26-11-24	119483	119833	350	85098	85196	98	85356	85422	66	16207	16260	53	495579	495800	221
27-11-24	119833	120177	344	85196	85293	97	85422	85478	56	16260	16321	61	495800	496023	223
28-11-24	120177	120523	346	85293	85404	111	85478	85526	48	16321	16388	67	496023	496244	221
29-11-24	120523	120883	360	85404	85506	102	85526	85605	79	16388	16462	74	496244	496463	219
30-11-24	120883	121237	354	85506	85625	119	85605	85670	65	16462	16542	80	496463	496682	219
			10157			3326			1941			1869			6389

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NOV
2024

RECYCLING WATER

	Recycling Water RO			Boiler Water			Process Water		
Date	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total
1-11-24	370142	370362	220	59601	59621	20			
2-11-24	370362	370584	222	59621	59651	30			
03-11-24	370584	370804	225	59651	59673	22			
04-11-24	370804	371036	227	59673	59699	26			
05-11-24	371036	371265	229	59699	59723	24			
06-11-24	371265	371500	235	59723	59755	32			
07-11-24	371500	371733	233	59755	59780	25			
08-11-24	371733	371954	221	59780	59806	26			
09-11-24	371954	372177	223	59806	59835	29			
10-11-24	372177	372396	219	59835	59862	27			
11-11-24	372396	372633	237	59862	59894	32			
12-11-24	372633	372872	239	59894	59921	27			
13-11-24	372872	373112	240	599221	59951	30			
14-11-24	373112	373332	220	59951	59981	30			
15-11-24	373332	373554	222	59981	60012	31			
16-11-24	373554	373775	221	60012	60044	32			
17-11-24	373775	374004	229	60044	60068	24			
18-11-24	374004	374234	230	60068	60091	23			
19-11-24	374234	374471	237	60091	60113	22			
20-11-24	374471	374698	227	60113	60141	28			
21-11-24	374698	374929	231	60141	60174	33			
22-11-24	374929	375162	233	60174	60204	30			
23-11-24	375162	375382	220	60204	60236	32			
24-11-24	375382	375609	227	60236	60263	27			
25-11-24	375609	375843	234	60263	60288	25			
26-11-24	375843	376062	219	60288	60310	22			
27-11-24	376062	376301	239	60310	60350	40			
28-11-24	376301	376522	221	60350	60373	23			
29-11-24	376522	376747	225	60373	60400	27			
30-11-24	376747	376956	209	60400	60430	30			
			6814			829			

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Date	ETP Inlet			ETP Outlet			Borwell Water			HSIIDC Water			MainLine Water		
	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total	Initial Reading	Final Reading	Total
1-12-2024	121237	121592	350	85625	85743	118	85670	85727	57	16542	16622	80	496463	496689	226
2-12-2024	121592	121922	330	85743	85852	109	85727	85779	52	16622	16650	28	496689	496913	224
3-12-24	121922	122264	342	85852	85964	112	85779	85837	58	16650	16755	105	496913	497135	222
4-12-24	122264	122585	321	85964	86084	120	85837	85893	56	16755	16837	82	497135	497360	225
5-12-24	122585	122911	326	86084	86195	111	85893	85946	53	16837	16919	79	497360	497579	219
6-12-24	122911	123252	341	86195	86321	126	85946	86015	69	16919	17026	107	497579	497807	228
7-12-24	123252	123581	329	86321	86438	117	86015	86069	54	17026	17117	91	497807	498032	225
8-12-24	123581	123916	335	86438	86557	119	86069	86126	57	17117	17180	63	498032	498252	220
9-12-24	123916	124258	342	86557	86678	121	86126	86193	67	17180	17253	73	498252	498473	221
10-12-24	124258	124618	352	86678	86804	126	86193	86245	52	17253	17334	81	498473	498700	227
11-12-24	124618	124950	340	86804	86926	122	86245	86284	39	17334	17419	85	498700	498924	224
12-12-24	124950	125287	337	86926	87047	121	86284	86326	42	17419	17451	32	498924	499147	223
13-12-24	125287	125620	333	87047	87166	119	86326	86397	71	17451	17558	107	499147	499365	218
14-12-24	125620	125965	345	87166	87279	113	86397	86440	43	17558	17[illegible]	73	499365	499587	222
15-12-24	125965	126316	351	87279	87406	127	86440	86494	59	17631	17710	79	499587	499803	216
16-12-24	126316	126665	349	87406	87514	108	86494	86561	67	17710	17758	48	499803	500024	221
17-12-24	126665	127017	352	87514	87618	104	86561	86612	51	17758	17853	95	500024	500242	218
18-12-24	127017	127341	324	87618	87747	129	866812	86668	56	17853	17978	125	500242	500466	224
19-12-24	127341	127581	240	87747	87879	132	86668	86737	69	17978	18039	61	500466	500689	223
20-12-24	127581	127914	333	87879	88019	140	86737	86779	42	18039	18125	86	500689	500905	216
21-12-24	127914	128255	341	88019	88140	121	86779	86827	48	18125	18203	78	500905	501130	225
22-12-24	128255	128599	344	88140	88259	119	86827	86900	73	18203	18277	74	501130	501354	224
23-12-24	128599	128935	336	88259	88371	112	86900	86953	53	18277	18332	55	501354	501581	227
24-12-24	128935	129280	345	88371	88494	123	86953	86997	44	18332	18407	75	501581	501804	223
25-12-24	129280	129631	351	88494	88621	127	86997	87081	84	18407	18507	100	501804	502023	219
26-12-24	129631	129983	352	88621	88722	101	87081	87139	58	18507	18605	98	502023	502248	225
27-12-24	129983	130341	352	88722	88807	85	87139	87214	75	18605	18693	98	502248	502471	223
28-12-24	130341	130670	329	88807	88903	96	87214	87273	59	18693	18780	87	502471	502697	226
29-12-24	130670	131012	342	88903	89002	99	87273	87343	70	18780	18843	63	502697	502925	228
30-12-24	131012	131363	351	89002	89093	91	87343	87393	50	18843	18888	45	502925	503149	224
31-12-24	131363	131710	347	89093	89194	101	87393	87453	60	18888	18918	30	503149	503375	226
			10473			3569			1763			2376			6912

Dec
2024

RECYCLING WATER

	Recycling Water RO			Boiler Water			Process Water		
Date	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Tot
01-12-24	376956	377183	227	60430	60462	32			
02-12-24	377183	377412	229	60462	60483	21			
03-12-24	377412	377634	222	60483	60506	23			
04-12-24	377634	377855	221	60506	60531	25			
05-12-24	377855	378078	223	60531	60551	20			
06-12-24	378078	378297	219	60551	60573	22			
07-12-24	378297	378527	230	60573	60596	23			
08-12-24	378527	378760	233	60591	60619	23			
09-12-24	378760	378997	237	60619	60644	25			
10-12-24	378997	379236	239	60644	60666	22			
11-12-24	379236	379469	233	60666	60689	23			
12-12-24	379469	379700	231	60689	60709	20			
13-12-24	379700	379932	232	60709	60732	23			
14-12-24	379932	380143	211	60732	60753	21			
15-12-24	380143	380352	209	60753	60772	19			
16-12-24	380352	380569	217	60772	60793	21			
17-12-24	380569	380788	219	60793	60809	16			
18-12-24	380788	381008	220	60809	60832	23			
19-12-24	381008	381231	223	60832	60853	21			
20-12-24	381231	381452	221	60853	60876	23			
21-12-24	381452	381665	213	60876	60898	22			
22-12-24	381665	381894	229	60898	60917	19			
23-12-24	381894	382125	231	60917	60944	27			
24-12-24	382125	382362	237	60944	60963	19			
25-12-24	382382	382592	230	60963	60986	23			
26-12-24	382592	382814	222	60986	61004	18			
27-12-24	382814	383034	220	61004	61026	22			
28-12-24	383034	383257	223	61026	61048	22			
29-12-24	383257	383488	231	61048	61072	24			
30-12-24	383488	383717	229	61072	61092	20			
31-12-24	383717	383952	235	61092	61113	21			
			6996			683			

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Jan 2025

RECYCLING WATER

	Recycling Water RO			Boiler Water			Process Water		
Date	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total
01-1-25	383952	384172	220	61113	61139	26	66276	66356	80
02-1-25	384172	384393	221	61134	61175	36	66356	66437	81
03-1-25	384393	384616	~~223~~ 223	61175	61217	42	66437	66516	79
04-1-25	384616	384835	219	61217	61249	32	66516	66594	78
05-1-25	384835	385052	217	61249	61249	-	66594	66676	82
06-1-25	385052	385276	224	61249	61270	21	66676	66760	84
07-1-25	385276	385494	218	61270	61305	35	66760	66838	78
08-1-25	385494	385719	225	61305	61326	21	66838	66918	80
09-1-25	385719	385939	220	61326	61344	18	66918	67001	83
10-1-25	385939	386162	223	61344	61344	-	67001	67086	85
11-1-25	386162	386383	221	61344	61360	16	67086	67165	79
12-1-25	386383	386602	219	61360	61376	16	67165	67246	81
13-1-25	386602	386826	224	61376	61394	18	67246	67330	84
14-1-25	386826	387041	215	61394	61414	20	67330	67412	82
15-1-25	387041	387257	216	61414	61434	20	67412	67492	80
16-1-25	387257	387470	213	61434	61453	19	67492	67570	78
17-1-25	387470	387692	222	61453	61479	26	67570	67646	76
18-1-25	387692	387915	223	61479	61502	23	67646	67721	75
19-1-25	387915	388132	217	61502	61520	18	67721	67799	78
20-1-25	388132	388351	219	61520	61540	20	67799	67878	79
21-1-25	388351	388575	224	61540	61558	18	67878	67959	81
22-1-25	388575	388797	222	61558	61577	19	67959	68039	80
23-1-25	388797	389018	221	61577	61601	24	68039	68113	74
24-1-25	389018	389237	219	61601	61643	42	68113	68186	73
25-1-25	389237	389457	220	61643	61662	19	68186	68264	78
26-1-25	389457	389680	223	61662	61681	19	68264	68345	81
27-1-25	389680	389895	215	61681	61700	19	68345	68427	82
28-1-25	389895	390112	217	61700	61710	10	68427	68510	83
29-1-25	390112	390325	213	61710	61720	10	68510	68590	80
30-1-25	390325	390545	220	61720	61740	20	68590	68674	84
31-1-25	390545	390769	224	61740	61740	-	68674	68739	65
			6817			627			3463

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Jan 2025

ETP WATER

	ETP Inlet KL			ETP Outlet KL			Borwell Water			HSSIDC Water			Mainline Production Water		
Date	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total	Initial Reading	Finel Reading	Total
01-1-25	131710	132050	340	89194	89319	125	87454	87528	74	18918	18961	43	503375	503575	200
02-1-25	132050	132387	337	89319	89431	112	87528	87575	47	18961	19066	105	503575	503774	199
03-1-25	132387	132731	344	89431	89547	116	87575	87640	65	19066	19086	20	503774	503975	201
04-1-25	132731	133070	339	89547	89669	122	87640	87724	84	19086	19097	11	503975	504177	202
05-1-25	133070	133396	326	89669	89790	121	87724	87783	59	19097	19140	43	504177	504380	203
06-1-25	133396	133725	329	89790	89915	125	87783	87848	65	19140	19175	30	504380	504580	200
07-1-25	133725	134056	313	89915	90029	114	87848	87960	112	19175	19232	57	504580	504778	198
08-1-25	134056	134389	333	90029	90158	129	87960	88062	102	19232	19256	24	504778	504981	203
09-1-25	134389	134729	340	90158	90289	131	88062	88167	105	19256	19293	37	504981	505183	202
10-1-25	134729	135066	337	90289	90408	119	88167	88306	139	19293	19347	54	505183	505383	200
11-1-25	135066	135407	341	90408	90529	121	88306	88402	96	19347	19380	33	505383	505586	203
12-1-25	135407	135756	349	90529	90660	131	88402	88502	100	19380	19463	83	505586	505791	205
13-1-25	135756	136095	339	90660	90771	111	88502	88633	131	19463	19508	45	505791	505997	206
14-1-25	136095	136430	335	90771	90904	133	88633	88752	119	19508	19521	73	505997	506198	201
15-1-25	136430	136770	340	90904	91005	101	88752	88853	101	19521	19550	29	506198	506400	202
16-1-25	136770	137117	347	91005	91125	120	88853	89015	162	19550	19587	37	506400	506599	199
17-1-25	137117	137441	324	91125	91249	124	89015	89120	105	19587	19628	41	506599	506797	198
18-1-25	137443	137773	332	91249	91375	126	89120	89250	130	19628	19683	55	506797	507000	203
19-1-25	137773	138107	334	91375	91488	113	89250	89368	118	19683	19730	47	507000	507201	201
20-1-25	138107	138445	338	91488	91605	117	89368	89455	87	19730	19765	35	507201	507406	205
21-1-25	138445	138785	340	91605	91725	120	89455	89553	98	19765	19798	33	507406	507608	202
22-1-25	138785	139127	342	91725	91840	115	89553	89655	102	19798	19847	49	507608	507814	206
23-1-25	139127	139471	344	91840	91958	118	89655	89749	94	19847	19856	9	507814	508018	204
24-1-25	139471	139817	346	91958	92077	119	89749	89872	123	19856	19857	1	508018	508221	203
25-1-25	139817	140162	345	92077	92200	123	89872	89970	98	19857	19857	-	508221	508421	200
26-1-25	140162	140513	351	92200	92317	117	89970	90068	98	19857	19857	-	508421	508623	202
27-1-25	140513	140851	338	92317	92436	119	90068	90160	92	19857	19880	23	508623	508831	208
28-1-25	140851	141191	340	92436	92532	96	90160	90198	38	19880	19887	7	508831	509037	206
29-1-25	141191	141536	345	92532	92632	100	90198	90845	47	19887	19999	112	509037	509241	904
30-1-25	141536	141882	346	92632	92757	125	90845	90307	62	19999	19971	28	509241	509444	203
31-1-25	141882	142215	337	92757	92871	119	90307	90365	58	19971	20014	43	509444	509644	200
			10509			3677			2911			1046			6269

1.5 Datasheet

The system is designed and built to operate automatically, requiring operator intervention only to set the operating parameters, start the set cycle and load/unload the linen.

The machine can be used either manually (with commands given with hold to run controls during tune-up and/or adjustment), or automatically (the machine works according to the program selected on the control panel).

The machine is designed to operate in an environment characterized by:

✓ room temperature	10÷40°C
✓ ambient humidity (non-condensing)	< 85%
✓ distance from other items	1 meter

Below you can find the main technical parameters of the machine P50-16U:

✓ Dry linen capacity per chamber	50 Kg
✓ Wash time	30 minutes
✓ Hourly throughput	1600kg/h with 30 minutes cycle
✓ Water consumption	9.9 litre/kg of dry linen
✓ Water pressure	2.5÷6 bar
✓ Water connection and coupling	19.0 litres DN65
✓ Steam consumption	0.4÷0.6 Kg/Kg of dry linen
✓ Steam pressure	4-6 bar
✓ Steam connection and coupling	1.05 kg DN 80
✓ Compressed air pressure	6 bar
✓ Compressed air consumption	700 litres/h
✓ Compressed air connection	DN10
✓ Electrical power supply	400 Volt 3Ph+N @ 50Hz / 23 kW
✓ Electric consumption	15.2 kW/h
✓ Nominal current	63A
✓ Electric protection class	IP65
✓ Net Weight	11400 kg
✓ Operational weight	17000 kg

Dimensions, weight and construction may be subject to change.

Please, observe the notes in the following page.

Annexure-2

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Envirochem Testing & Consultancy LLP

(Formerly known as Envirochem Testing Laboratory & Research Centre)

(GOVT. APPROVED LAB)

(An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Lab)

Plot No. 165, 1st Floor, Sector-25, Part-II, HUDA, Panipat-132103, Hr.

M.: +91 90348 91129, 89501 75388, 96719 56782

Email : envirochemtestinglab@gmail.com Web. : www.etlrc.com

TEST REPORT

Report No	ETL/ PNP/ 51960	Report Date	15.06.2024	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shubhram Hospital Solution Plot No. 485 – 486, Phase – II, Barhi, Ganaur, Sonipat		Party's Ref No: Nil Work Order No: 37962 (A&B) Period of Testing: 12.06.2024 – 15.06.2024			

SAMPLE PARTICULARS

1.	Type of sample	:	EFFLUENT WATER
2.	Point of Sample Collection	:	ETP Inlet/Outlet
3.	Date of sample collection/ received	:	12.06.2024
4.	Purpose of analysis	:	Monitoring purpose
5.	Sample collected/ supplied by	:	By Lab Representative
6.	Sample Quantity	:	5 litre each
7.	Method of Sampling	:	IS 3025 (P – 1) 1987

TEST RESULTS

Sr. No.	Particulars	Inlet	Outlet	General Std. Limits For Discharge (Inland Surface Water)	Protocol used
1.	Appearance	White	Colourless	--	IS 3025 (P-4) 2021
2.	pH	9.56	6.79	5.5-9.0	IS 3025 (P-11) 1983
3.	COD, mg/L	498	45	250	IS 3025 (P-58) 2023
4.	BOD at 27°C for 3 Days, mg/L	172	15.6	30	IS 3025 (P-44)2023
5.	Total Suspended Solids, mg/L	48	6	100	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	1000	550	-	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	5.0	3.2	10	IS 3025 (P-39) 2021

Remarks: Parameter of Effluent water samples meet with General Standards Limits for discharge on inland surface water.

*********End Report*********

Neha Singh

Verified By
Neha Singh

Authorised By
Er. Divya Bhatia

DOC No. HTH/QF/7.8

HTH Laboratories Pvt. Ltd.

(Formerly Known as Haryana Test House & Consultancy Services)

Plot No. 50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169

Web Site : www.hthlabs.com, e-mail : haryanatesthousecs@gmail.com, testing@hthlabs.com

TC-7811

An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:

Shubhram Hospital Solutions Private Ltd

Plot No. 485- 486, Phase-II, HSIIDC Textile Park, Industrial Area, Barhi, Ganaur, Sonepat (HR)

Report No.	:	HTH/EP/241130032
ULR No.	:	TC781124100009554F
Party's Ref No.	:	Nil
Booking Date	:	30/11/2024
Period of Testing	:	30/11/2024To 05/12/2024
Reporting Date	:	05/12/2024

Sample Description	:	Effluent Water Sample (ETP-Inlet)
Type of Industry	:	Hospital
Sample type	:	**Effluent Water Sample (ETP-Inlet)**
Date of sampling	:	30/11/2024
Date of receipt of sample	:	30/11/2024
Sample Location	:	ETP-Inlet
Sample quantity	:	2 Ltr.
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our Lab. Representative

TEST RESULTS

S.N.	Test Parameters	Unit	Result	Test Method
Discipline: Chemical, Group: Pollution & Environment				
1	Odour	--	Foul	IS 3025 (Part 5): 2018
2	pH	--	11.28	IS 3025 (Part 11): 2022
3	Conductivity	µmhos/cm	1340.0	IS 3025 (Part 14): 2013
4	Total Suspended Solids	mg/l	106.0	IS 3025 (Part 17): 2022
5	Total Dissolved Solids	mg/l	968.0	IS 3025 (Part 16): 2023
6	Biochemical Oxygen Demand (BOD) 3 Days at 27°C	mg/l	313.0	IS 3025 (Part 44): 2022
7	Chemical Oxygen Demand(COD)	mg/l	690.0	IS 3025 (Part 58): 2023
8	Oil & Grease	mg/l	11.8	IS 3025 (Part 39): 2021
9	Turbidity	NTU	90.0	IS 3025 (P-10): 2023

End of Report

Basudev Singh
Tech. Manager

Review by 05-12-24

DOC No. HTH/QF/7.8

HTH Laboratories Pvt. Ltd.

(Formerly Known as Haryana Test House & Consultancy Services)

Plot No. 50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169

Web Site : www.hthlabs.com, e-mail : haryanatesthousecs@gmail.com, testing@hthlabs.com

TC-7811

An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:		
Shubhram Hospital Solutions Private Ltd Plot No. 485- 486, Phase-II, HSIIDC Textile Park, Industrial Area, Barhi, Ganaur, Sonepat (HR)	Report No.	: HTH/EP/241130033
	ULR No.	: TC781124100009555F
	Party's Ref No.	: Nil
	Booking Date	: 30/11/2024
	Period of Testing	: 30/11/2024To 05/12/2024
	Reporting Date	: 05/12/2024

Sample Description	:	Effluent Water Sample (ETP-Outlet)
Type of Industry	:	Hospital
Sample type	:	**Effluent Water Sample (ETP-Outlet)**
Date of sampling	:	30/11/2024
Date of receipt of sample	:	30/11/2024
Sample Location	:	ETP-Outlet
Sample quantity	:	2 Ltr.
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our Lab. Representative

TEST RESULTS

S.N.	Test Parameters	Unit	Result	Limit as per EP Act. 1986, Schedule-VI (Inland Surface Water)	Test Method
Discipline: Chemical, Group: Pollution & Environment					
1	Odour	--	Odourless	--	IS 3025 (Part 5): 2018
2	pH	--	8.30	5.5 - 9.0	IS 3025 (Part 11): 2022
3	Conductivity	µmhos/cm	1372.0	--	IS 3025 (Part 14): 2013
4	Total Suspended Solids	mg/l	47.0	100 Max.	IS 3025 (Part 17): 2022
5	Total Dissolved Solids	mg/l	1016.0	--	IS 3025 (Part 16): 2023
6	Biochemical Oxygen Demand (BOD) 3 Days at 27°C	mg/l	24.0	30 Max.	IS 3025 (Part 44): 2022
7	Chemical Oxygen Demand(COD)	mg/l	170.0	250 Max.	IS 3025 (Part 58): 2023
8	Oil & Grease	mg/l	2.9	10 Max.	IS 3025 (Part 39): 2021
9	Turbidity	NTU	35.0	--	IS 3025 (P-10): 2023

End of Report

HTH LABORATORIES PVT. LTD.

05-12-24

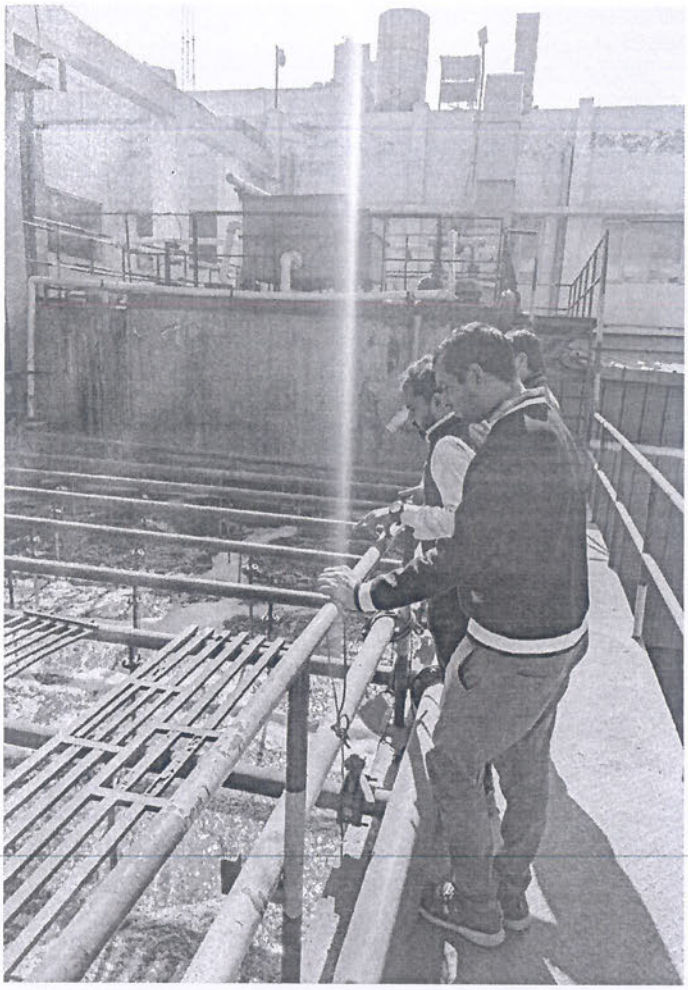
Basudev Singh
Tech. Manager

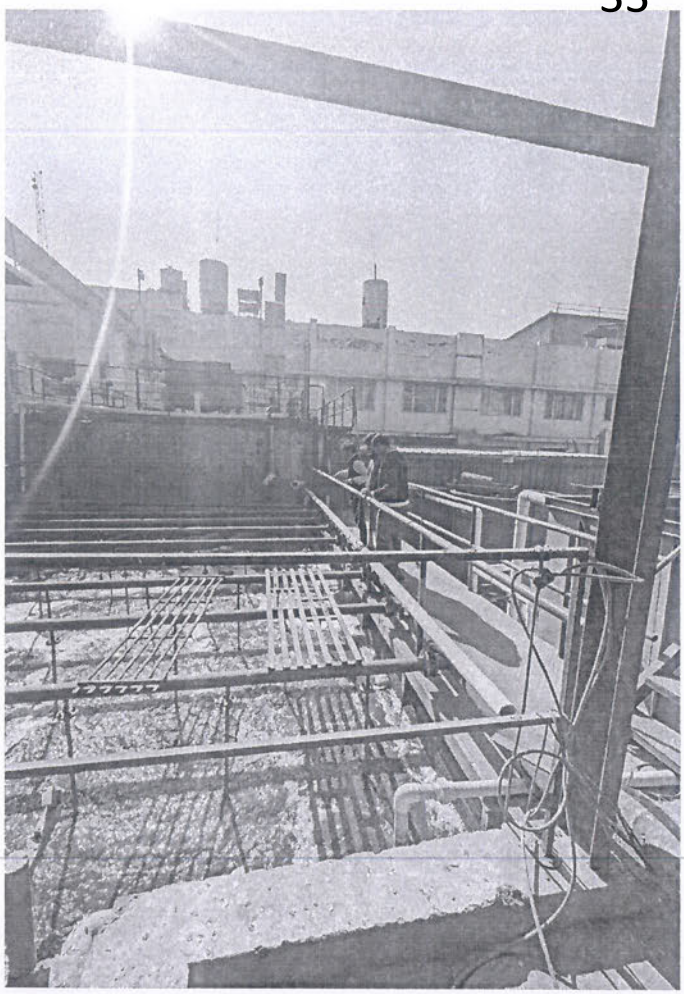
Review by 05-12-24

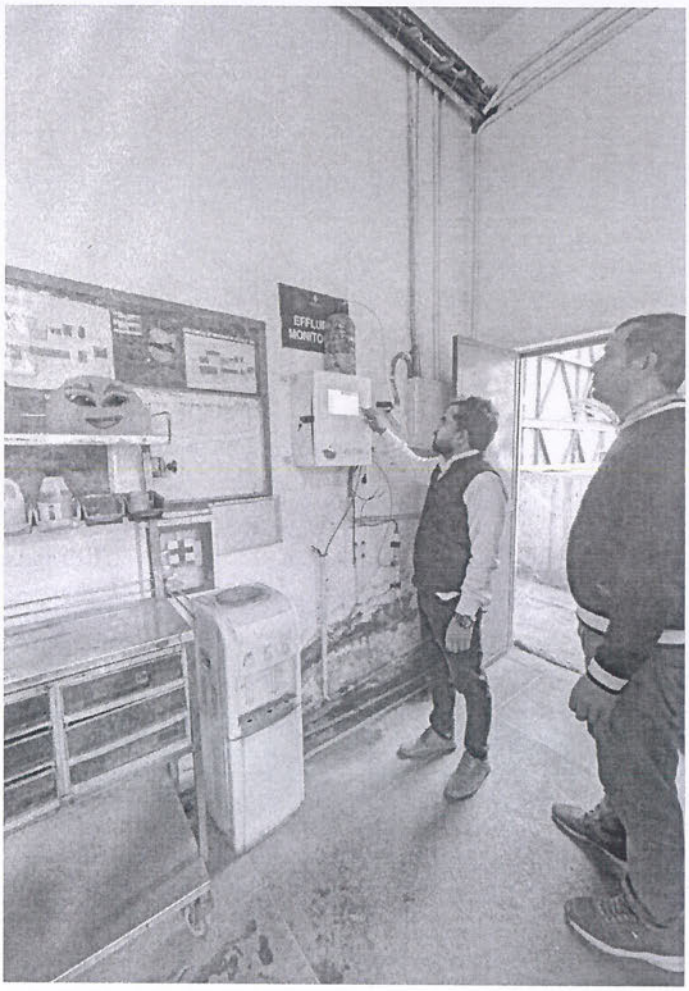
Note : 1. Test report shall not be reproduce in whole or in part and cannot be used as an evidence in the court of Law. 2. The results contained in this test report pertains only to the sample tested not for
3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement. 4. Total liability of HTH Laboratories Pvt. Ltd. is limited to the invoiced amount or
5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified. 6. Sample not drawn by HTH unless otherwise specified.
Samples received from customer on its own responsibility. Lab does not confirm about it and hence does not taken any responsibility whatsoever.

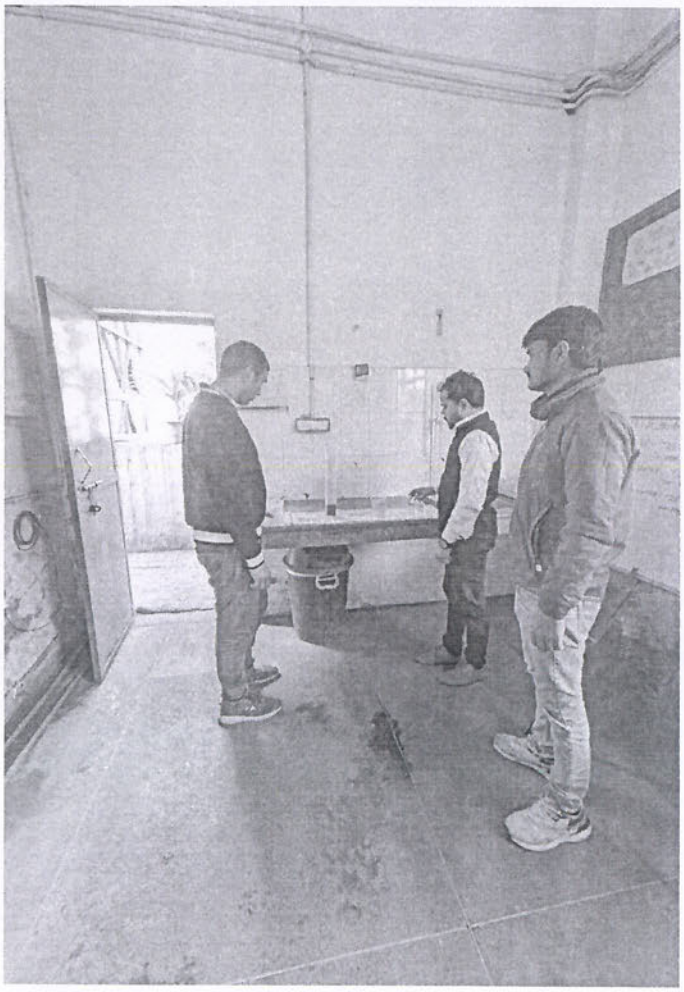
Annexure-3

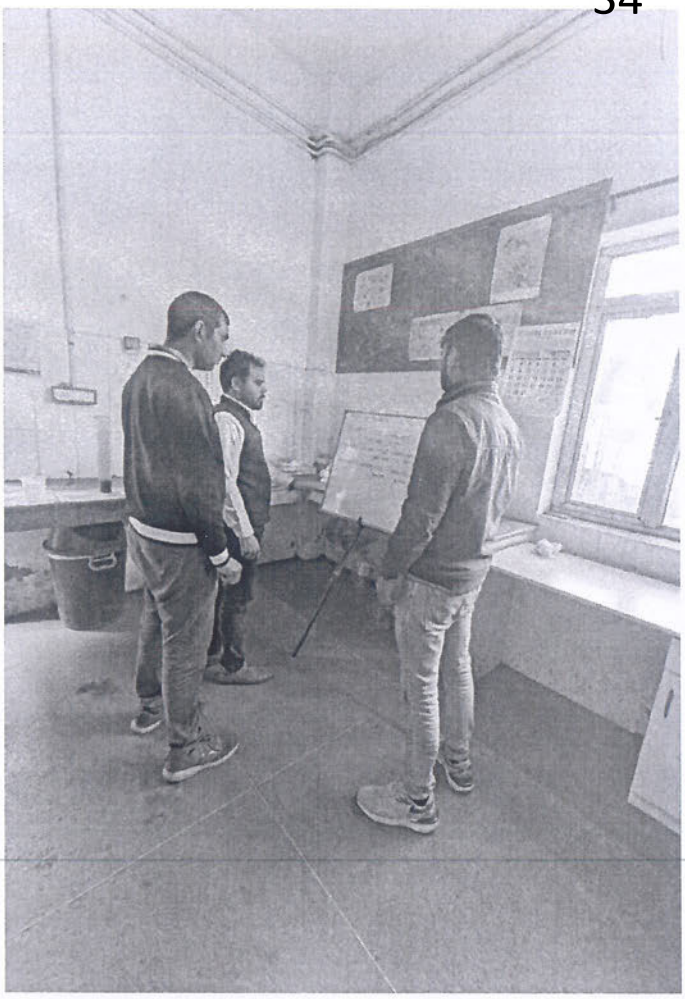
2048

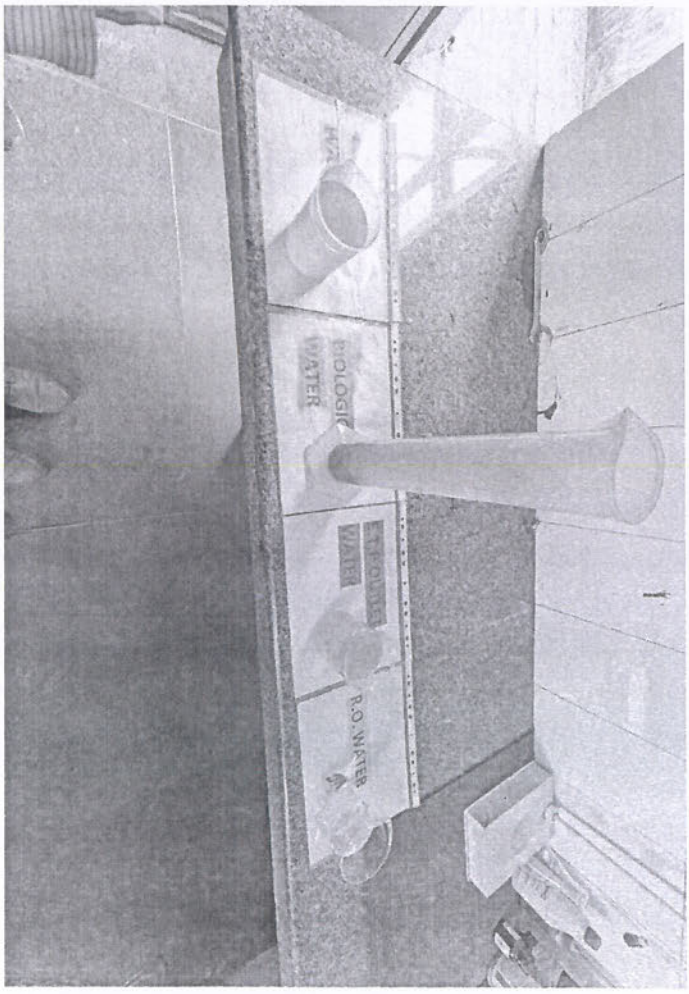


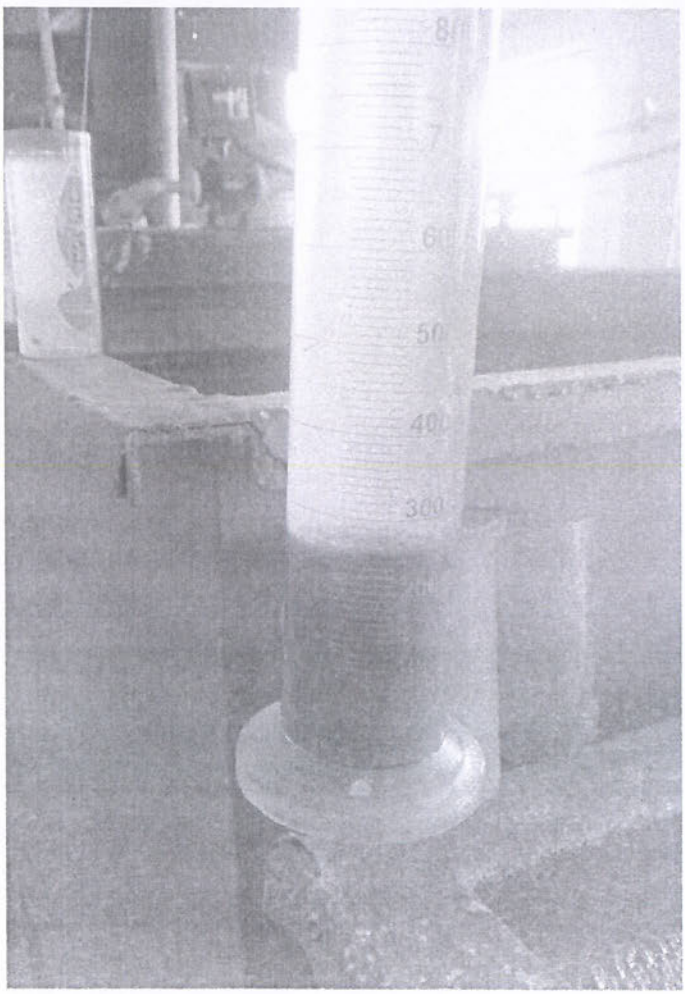






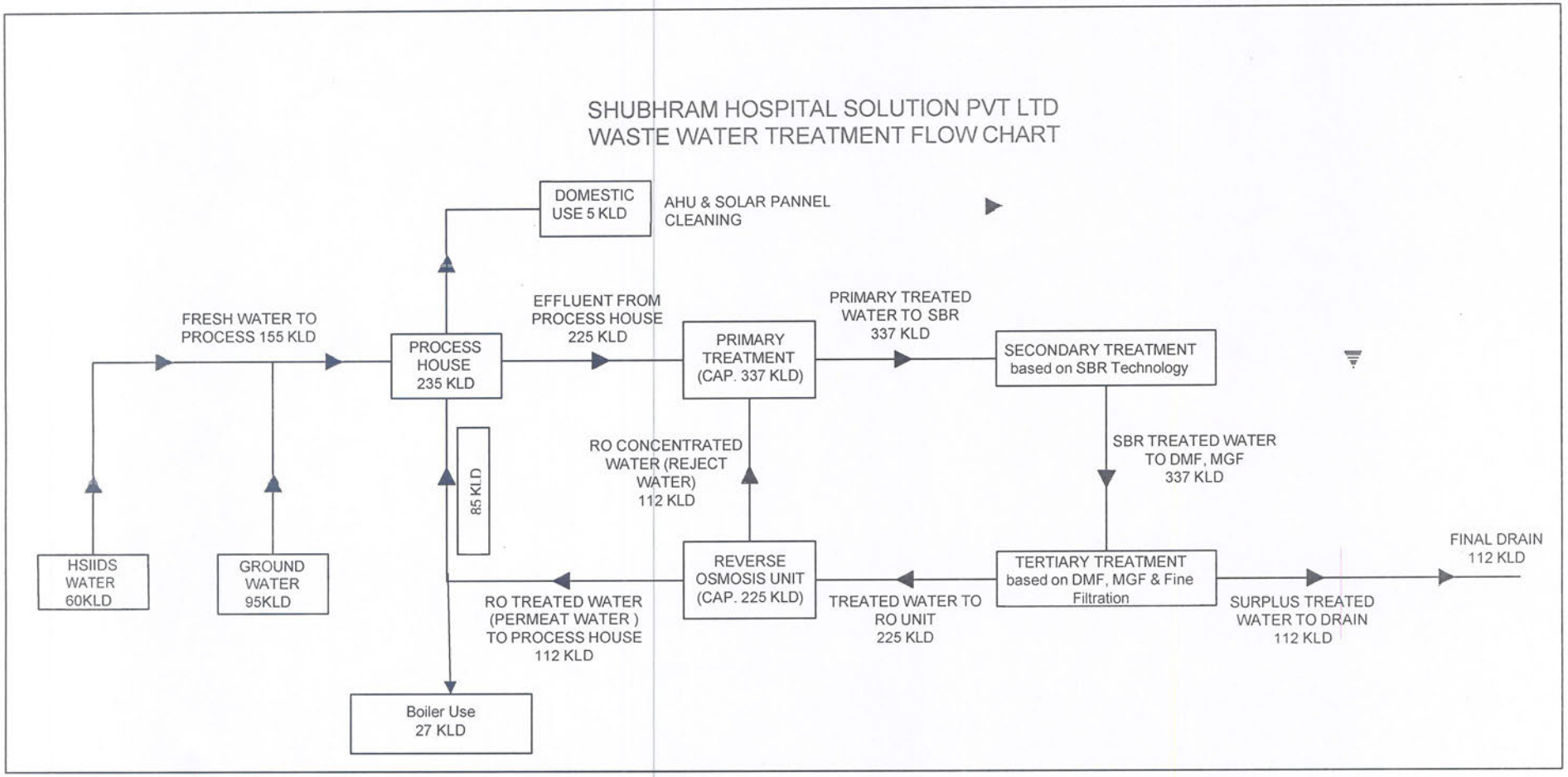



BIOLOGIC
WATER
R.O. WATER



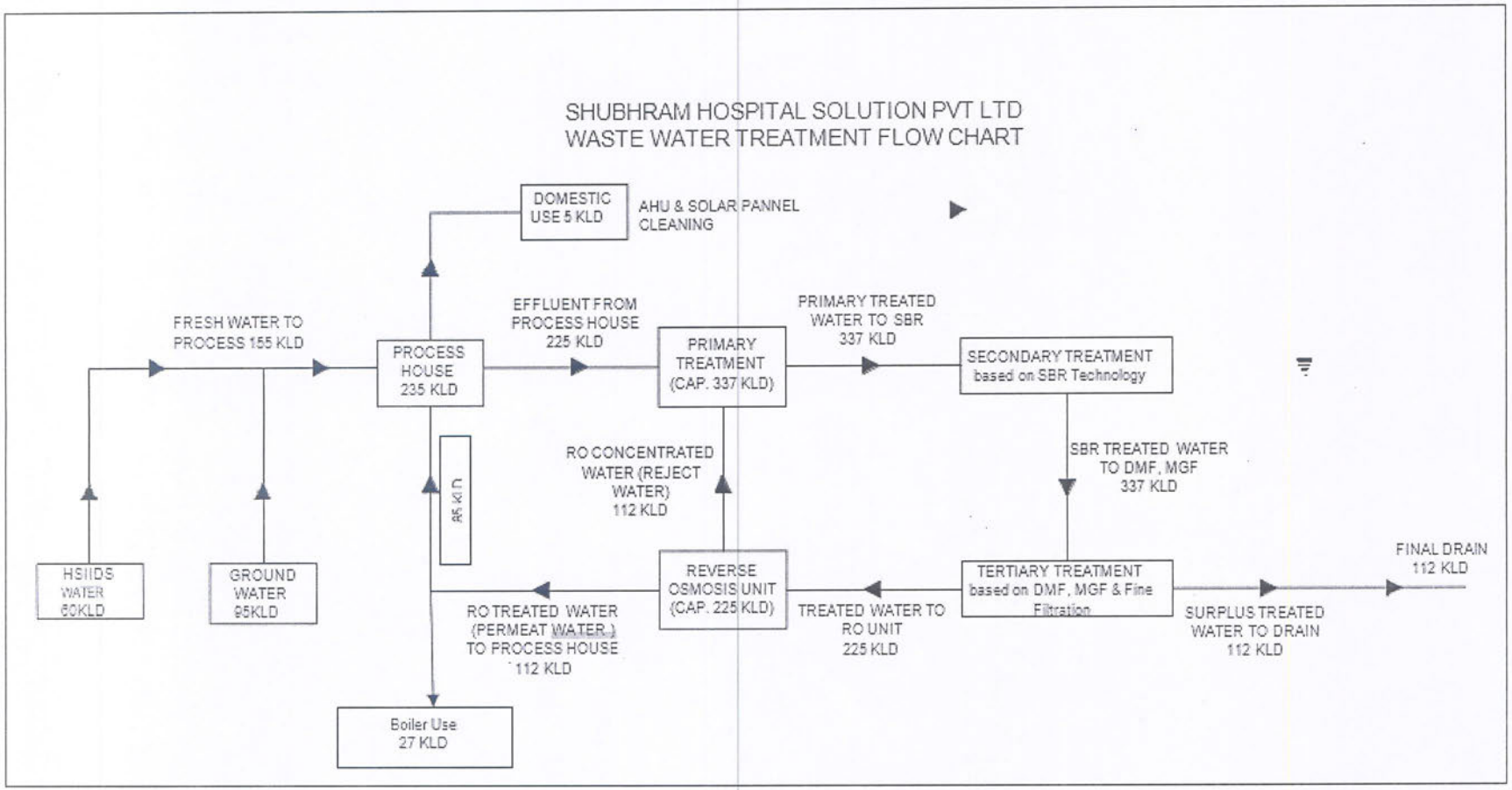
Annexure - 4

SHUBHRAM HOSPITAL SOLUTION PVT LTD
WASTE WATER TREATMENT FLOW CHART



Annexure - 5

Month	Borewell	HSIIDC	RO Permit	Total of Process Water	Domestic	Boiler Water	Production Mainline Water	Process Water	ETP INLET	ETP TO CETP	RO Feed	RO Reject	Linen Wash KG	Water used Litter	Average
Oct-24	2165	2276	3258	7699	200	917	6582	6554	9691	3393	6517	3258	697692	6554000	9.4
Nov-24	1941	1869	3498	7308	683	240	6385	6389	10157	3328	6864	3328	639734	6389000	10.0
Dec-24	1783	2376	3498	7657	60	683	6914	6912	10473	3569	6996	3498	653724	6912000	10.6
Jan-25	2911	1096	3090	7097	200	627	6270	6264	10581	3677	6817	3727	646000	6264000	9.7



HARYANA STATE POLLUTION CONTROL BOARD
Star Complex, Opp. General Hospital, Delhi Road, Sonepat Ph. 0130-2236119(O) Email:- hspcbrosr@gmail.com
E-mail: hspcb@hry.nic.in

No. HSPCB/Consent/ : 19570823SONCTO39994533 **Dated:16/08/2023**

To.

M/s :SHUBHRAM HOSPITAL SOLUTIONS PVT LTD
PLOT NO 485 486 HSIIDC PH II BARHI DISTT SONIPAT

Subject: Grant of consent to operate to M/s SHUBHRAM HOSPITAL SOLUTIONS PVT LTD.

Please refer to your application no. 39994533 received on dated 2023-08-04 in regional office Sonipat.With reference to your above application for consent to operate,M/s SHUBHRAM HOSPITAL SOLUTIONS PVT LTD is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	01/10/2023 - 30/09/2025
Industry Type	yarn/textile processing involving any effluent/emission - generating process bleaching, dyeing, printing and scouring
Category	RED
Investment(In Lakh)	1488.0
Total Land Area(Sq. meter)	8100.0
Total Builtup Area(Sq. meter)	6200.0
Quantity of effluent	
1. Trade	245.0 KL/Day
2. Domestic	5.0 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	Into HSIIDC sewer leading to CETP
2. Trade	Into HSIIDC sewer after treatment leading to CETP
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. BOD	500 mg/l
2. COD	1400 mg/l
3. TSS	1500 mg/l
4. pH	6.0-9.0
5. O&G	10 mg/l
6. Amonical Nitrogen	50 mg/l

7. Sulphide	1 mg/l
8. Phenolic compound	1 mg/l
9. Total Chromium	2 mg/l
10. TDS	2100 mg/l
Number of stacks	1
Height of stack	
1. Common CHIMNEY ATTACHED TO BOILER 6 TONNES AND 8 TONNE	30 meters
Emission parameters	
1. SPM	80 mg/m3
2. NOX	50 mg/m3
3. SOX	50 mg/m3
Product Details	
1. WASHING OF LINEN	45 Metric Tonnes/day
Capacity of boiler	
1. Steam boiler	6.0 Ton/hr
2. Steam boiler	8.0 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Biomass	40 Ton/day
Raw Material Details	
CHEMICAL AND DETERGENTS	10 Kg/Day
LINEN	50 Metric Tonnes/Day

Regional Officer, Sonipat
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines values, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.

5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

Regional Officer, Sonipat
Haryana State Pollution Control Board.

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI ...APPLICANT

VERSUS

STATE OF HARYANA & ORS. ...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019), CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **10th** day of..... **May** ...2025

Accepted, identified and certified subjected to the terms of the fees.

For Shubhram Hospital Solutions Pvt. Ltd.

[SIDDHARTH BATRA] [ARCHNA YADAV]

Client

Authorised Signatory

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates

Sunil Kumar

SHUBHRAM

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED IN THE MEETING OF BOARD OF DIRECTORS OF SHUBHRAM HOSPITAL SOLUTIONS PRIVATE LIMITED HELD ON 17th FEBRUARY 2025 AT 11:00 AM AT BASEMENT-1, BUILDING NO 108, SECTOR-44, GURGAON-122003, HARYANA.

RESOLVED THAT Mr. Sunil Kumar, AM HR, Employee ID: 0055, be and is hereby authorized on behalf of Shubhram Hospital Solutions Private Limited to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the Company.

RESOLVED FURTHER THAT Mr. Sunil Kumar, is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Sunil Kumar, in connection with the above matters be and are hereby ratified and confirmed by the Company.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.

For Shubhram Hospital Solutions Private Limited

For Shubhram Hospital Solutions Pvt. Ltd.

Authorised Signatory

Shashank Mohan Dev Kaushik
Director
DIN 09115369

Date: 19th February 2025
Place: Gurgaon

Shubhram Hospital Solutions Pvt. Ltd. (India)
Corporate Office Address: **426, 4th Floor, Tower-A, Emaar Digital Greens, Sector-61, Golf Course Extension Road, Gurgaon, Haryana 122011**
Plant Address: **485-486, HSIIDC Industrial Area, Barhi Textile Park, Phase II, Sonipat (Haryana) India-131101**
Registered Office Address is: **G-21 & G-22, Plot No. 3, Ground Floor, Community Center, Aggarwal Plaza, Prashant Vihar, Sec-14 Rohini, New Delhi- 110085.**
CIN: U93000DL2014PTC268098

Telephone: **+91-130-2345678**
E-mail: **info@shubhram.com**
Web: **www.shubhram.com**

भारत सरकार
Government of India

आधार

Aadhaar no. issued: 26/03/2013

सुनील कुमार
Sunil Kumar
जन्म तिथि/DOB: 05/04/1985
पुरुष/ MALE

आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं । इसका उपयोग सत्यापन (ऑनलाइन प्रमाणीकरण, या क्यूआर कोड/ ऑफलाइन एक्सएमएल की स्कैनिंग) के साथ किया जाना चाहिए ।
Aadhaar is proof of identity, not of citizenship or date of birth. It should be used with verification (online authentication, or scanning of QR code / offline XML).

[redacted] 5866

मेरा आधार, मेरी पहचान

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

AADHAAR

Details as on: 24/02/2025

पता:
S/O: परमानन्द, हाउस नंबर-431, असवारपुर ७१, राई, सोनीपत, हरयाणा - 131029

Address:
S/O: Parmanand, HOUSE number-431, Asawarpur (71), PO: Rai, DIST: Sonipat, Haryana - 131029

[redacted] 5866

VID : 9105 5148 9975 1021

1947 | help@uidai.gov.in | www.uidai.gov.in

SDB
SATRAM DASS B & CO.
ADVOCATES

Vijay Kumar <vijay.kumar@satramdass.com>

Advance service copies of short reply on behalf of Respondent No. 73 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com> Sat, May 10, 2025 at 1:21 PM
To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>
Cc: Archna Yadav <archna.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent No. 73 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager

SDB
SATRAM DASS B & CO.
ADVOCATES

8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

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